



Central Administrative Tribunal Jammu Bench, Jammu

O.A. No.61/27/2020

Friday, this the 16th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Javed Iqbal Tak, S/o. Shri Bashir Ahmed Tak,
Age 51 years, Group-D (posted as Ardhali in J-02
Sidhra Jammu), R/o. Village Bhatyas P/O Bhatyas,
Tehsil Gandoh District Doda, A/P Captain Gali Bathindi
Morph Jammu.

...Applicant

(None for the applicant)

Versus

1. Union Territory of J&K Through Director, Forest Protection Force J&K Govt. Jammu.
2. Joint Director, Forest Protection Force, Jammu.
3. Deputy Director Forest Protection Force, Gamma unit J-08, Doda, Jammu.
4. Deputy Director Forest Protection Force, Gamma unit J-02, Sidhra.

...Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)



ORDER (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

On 10.8.2020 learned counsel for the applicant had submitted that he wants to seek instructions from his client. Thereafter, the case was fixed on 3.9.2020 and on that date learned counsel for the applicant was not approachable. Today also learned counsel for the applicant is not picking up the phone despite telephoned twice.

2. Learned counsel for the respondents submitted that the applicant as per his information has joined his new place of posting which was under challenge in the present OA.
3. It appears that the applicant has lost further interest in prosecuting the case. Accordingly, the OA is dismissed for non-appearance of the applicant. No costs.

**(Anand Mathur)
Member (A)**

“SA”

**(Rakesh Sagar Jain)
Member (J)**